programmes, keeping in view the availability of funds and need to cover the entire country as far as possible

(c) Under the scheme, the proposals are considered only with the recommendations of the concerned State Government/Union Territories Administrations. The final instalment of grants-in-aid is released to the NGO after receipt of audited statement of accounts/Utilisation Certificates duly certified by the Chartered accountant and necessary documentary proof of having completed the programme. Feed-back of State Government is also taken into account at this stage.

Regulatory Authority for Private Ports

- 1821. SHRI C. PERUMAL: Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether it is proposed to set up a regulatory authority with the emergence of private ports and the prospects of enhanced trade through them;
 - (b) if so, the details thereof; and
 - (c) by when it would be in place?
- THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): (a) No, Sir.
 - (b) and (c) Do not arise.

Work on NH-47

- 1822. SHRI C. PERUMAL: Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether the work on the NH-47 in the Nattrampaly-Chennai sector is progressing slowly;
 - (b) if so, the reasons therefor; and
 - (c) the action taken to expedite the work?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): (a) and (b) Nattrampally is connected with Chennai by NH-4 & NH-46 via Ranipet.

This section is being widened to four lanes as a part of Mumbai-Chennai section of golden Quadrilateral under National Highway Development Project in five construction packages. Walajapet-Kanchipuram (km 106.4 to 70.2) section has already been completed. The progress achieved in the remaining packages is in the range of 54—96%. Some delays have occurred due to difficulty in land acquisition, removal of structures, relocation of utilities and construction of road over-bridge. Delay on the part of some contractors has also affected the progress of work.

(c) These projects are being monitored very closely. Inter-departmental coordination has been undertaken with the State Govt, and Railways. Further, where a contractor is performing poorly, he is declared "non-performing" and debarred for future contracts.

Maintenance of road and National Highways in U.P.

1823. PROF. M.M. AGARWAL: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of funds granted by Government for construction, widening, maintenance and repair of various roads and National Highways in the country particularly in the State of Uttar Pradesh during the period of Tenth Plan, year-wise, State-wise, Road-wise and National Highway-wise;
- (b) the details of actual amount released and spent so far for the aforesaid purpose during this period, year-wise, State-wise and National Highway-wise; and
- (c) the details of targets and achievements made in this respect during this period?

THE MINISTER OF STATE IN THE MINISTRYOF SHIPPING ROAD TRANSPORT AND HIGHWAYS (SHRI KH. MUNIYAPPA): (a) to(c) Funds for development and maintenance of National Highways are made State-wise and not National Highways or Road-wise. The State-wise and Year-wise details of fund allocated and expenditure during tenth plan period for development and maintenance of National Highways are given in Statement-I and Statement-Il respectively.